Infrastructure created under PMJVK

2442. SHRI SANJAY KAKA PATIL:
DR. SANJEEV KUMAR SINGARI:

Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) the details of the progress made under Pradhan Mantri Jan Vikas Karyakram (PMJVK) which aimed to develop infrastructure projects in the identified areas with development deficits for socio-economic development of the said areas, State/UT-wise;

(b) the details of benefits realized thereunder;

(c) whether the ISRO has started geo-tagging of the infrastructure created under PMJVK across the country;

(d) if so, the details thereof; and

(e) the details of other such measures being taken to increase the accountability in this regard?

ANSWER

THE MINISTER OF MINORITY AFFAIRS
(SHRIMATI SMRITI ZUBIN IRANI)

(a) & (b) The Government implements various schemes for the welfare and upliftment of every strata, including minorities, specially the economically weaker and lesser privileged sections of the society, through the Ministry of Skill Development and Entrepreneurship, Ministry of Textiles, Ministry of Culture, Ministry of Women and Child Development and Ministry of Rural Development. Ministry of Minority Affairs specifically implements various schemes across the country for socio-economic and educational empowerment of the six (6) Centrally notified minority communities.

Pradhan Mantri Jan Vikas Karyakram (PMJVK), a Centrally Sponsored Scheme (CSS), is an area development programme under which community infrastructure and basic amenities are being created in the identified areas. The scheme is being implemented under the aegis of the
State Governments/ Union Territory Administrations (UTAs) on a fund sharing pattern and the projects are implemented and managed by the concerned State Government/ UT Administration. The scheme has been approved with effect from financial year 2022-23 with the revised guidelines, for implementation in all districts of the country during the period of 15th Finance Commission Cycle. As per the revised PMJVK guidelines, approval of new projects and release of funds has been linked to the progress of implementation of projects already approved in the States, pace of expenditure, pending Utilisation Certificates (UCs), unspent balance available with the State Governments and geo-tagging of PMJVK assets. The State/UT-wise funds released under PMJVK and the details of projects approved in the States/UTs are available on the website the Ministry www.minorityaffairs.gov.in.

(c) to (e) For effective monitoring of the projects under PMJVK and getting real time information regarding status of the infrastructure projects under PMJVK, the Ministry has entered into an MOU with National Remote Sensing Centre (NRSC), Indian Space Research Organisation (ISRO) for geo-tagging of assets created under PMJVK. NRSC, ISRO has developed a mobile app, which function on the web-based Bhuvan geo-portal. The mobile app is used for Geo-tagging of assets created under PMJVK and capturing the project specific attributes including photographs at different stages of construction/ completion of projects. The mobile app has been rolled out in all the States/ UTs and the Ministry is providing support for capacity building/ training of the State/ District officials. The assets are geo-tagged by the States/ UTs. As on 28.07.2023, a total of 46,590 PMJVK assets have been geo-tagged.

Besides the above, for effective implementation of PMJVK and to ensure that funds are optimally utilised, the States/ UTs have been given flexibility to use the funds released under PMJVK. As per the revised procedure of Department of Expenditure, Ministry of Finance, now the release of funds under PMJVK are not tied to the individual projects. The amount available in the bank account of State Nodal Agency (SNA) of PMJVK forms a common pool, which can be utilised by the States to complete the ongoing projects. A web portal has also been developed for submission of project proposals, progress reports and utilisation certificates by the States/UTs.

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